

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL, CHENNAI**

Customs Appeal No. 298/2009

(Arising out of Order-in-Original No. 14 of 2009 Commissioner dated 29.5.2009
passed by the Commissioner of Customs and Central Excise, Coimbatore)

Manasa Impex Services

New No. 223, Old No. 299 & 300
Kamaraja Road, Uppilipalayam Road
Coimbatore – 641 015.

Appellant

Vs.

Commissioner of Customs (Preventive)

No. 1, Williams Road
Cantonment, Trichy – 620 001.

Respondent

APPEARANCE :

Shri S. Murugappan, Advocate for the Appellant

Smt. Anandalakshmi Ganeshram, Auth. Representative for the Respondent

CORAM

Hon'ble Shri P. Dinesha, Member (Judicial)

Hon'ble Shri M. Ajit Kumar, Member (Technical)

Date of Hearing : 18.03.2025

Date of Decision: 21.08.2025

The appeal is allowed. For order, see order of 21.8.2025 in Customs

Appeal No. 290/2009.

(M. AJIT KUMAR)

Member (Technical)

(P. DINESHA)

Member (Judicial)

Rex